

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 190691/2025 In Civil Appeal No(s).4019/2019

VED PRAKASH & ANR.

Appellant(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

ONLY IA NO. 190691/2025 IS TO BE LISTED

Date : 12-09-2025 This I.A. was Mentioned today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) : Mr. Rishi Sehgal, AOR

For Respondent(s) : Mr. Anuvrat Sharma, AOR

Mr. Santosh Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the date already notified, i.e.,
22.09.2025.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR